

**R.O.C.No.21/2011-Con.B1/**  
**Spl.Cell / B2**

**DISTRICT JUDGES**  
**PROMOTION & POSTINGS**

**NOTIFICATION No. 38 / 2013**

Thiru K.Muralishankar, Senior Civil Judge, formerly Sub Judge, Kulithalai, now under compulsory wait, who has been promoted as District Judge (Entry Level), on regular basis, in G.O.(D) No.8, Public (Special.A) Department, dated 18.01.2013 and ordered to be posted on promotion, as Presiding Officer, Labour Court, Madurai in G.O.(Ms).No.87, Labour and Employment (D2) Department, dated 27.02.2013, is posted as Presiding Officer, Labour Court, Madurai in the existing vacancy.

Thiru S.Nambirajan, Senior Civil Judge, formerly Chief Judicial Magistrate, Erode, now under compulsory wait, who has been promoted as District Judge (Entry Level), on regular basis, in G.O.(D) No.8, Public (Special.A) Department, dated 18.01.2013 and ordered to be posted on promotion, as Presiding Officer, Labour Court, Cuddalore in G.O.(Ms).No.87, Labour and Employment (D2) Department, dated 27.02.2013, is posted as Presiding Officer, Labour Court, Cuddalore in the existing vacancy.

HIGH COURT, MADRAS.  
DATED : 28.02.2013.

Sd/- .CHOCKALINGAM,  
REGISTRAR GENERAL .